CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON WEDNESDAY, SEPTEMBER 30, 2009 TO THE EQUITY SHAREHOLDERS OF

OMEGA INTERACTIVE TECHNOLOGIES LIMITED (OITL)

(The Target Company)

Regd. Office: 1/1, Ramdas Building, 456, Kalbadevi Road, Mumbai 400 002
Tel. No. (022) 6637 9273, Fax No. (022) 6651 9003, E-mail ID: oitlnet@yahoo.co.in

Attention of Shareholders/beneficial owners holding Shares in dematerialized form, is invited to the Public Announcement made on Wednesday, September 30, 2009. The following changes in the Schedule of activity and other information may please be noted and acted accordingly.

1. The Schedule of activity stands revised and is as follows:

Activity	Date as per Original PA	Revised
Public Announcement (PA)	Wednesday, September 30, 2009	Wednesday, September 30, 2009
Corrigendum to PA		Monday, January 25, 2010
Specified date	Friday, October 23, 2009	Friday, October 23, 2009
Last date for a competitive bid	Wednesday, October 21, 2009	Wednesday, October 21, 2009
Date by which Letter of Offer will be dispatched to Shareholders	Friday, November 13, 2009	Friday, January 29, 2010
Offer opening date	Friday, November 20, 2009	Wednesday, February 03, 2010
Last date for revision of Offer price/number of shares.	Friday, December 04, 2009	Wednesday, February 10, 2010
Last date for withdrawal by Shareholders	Monday, November 30, 2009	Wednesday, February 17, 2010
Offer closing date	Wednesday, December 09, 2009	Monday, February 22, 2010
Date by which acceptance / rejection would be intimated and the corresponding payment for the acquired Shares and/or the Share Certificate for the rejected Shares will be despatched	Thursday, December 24, 2009	Tuesday, March 09, 2010

2. The Shares tendered in the Offer will be held in trust for the Acquirer by the Registrar to the Offer till completion of the Offer formalities and the Shareholders will not be able to trade in such tendered Shares. The Acquirer/PAC make no assurance with respect to the market price of the Shares that would prevail both during the Offer period and after completion of the Offer and disclaim any responsibility with respect to any decision by the Shareholders on whether or not to participate in the Offer.
3. The Reserve Bank of India, has informed that the Target Company is registered with them as a non-deposit accepting NBFC as per asset-income criteria. RBI has also commented that the Target Company has not been responding to RBI's communications seeking further clarification/information in this regard and RBI has stated that this is a major supervisory concern. RBI also informs that further action against the Target Company is contemplated by them.
4. (a) Smt. Renu Soni had been investing/trading in the Stock markets since the year 2000 (b) Smt. Kanchan Soni since the year 2004 and thus they have experience in Investments of 9 years and 5 years respectively
5. The Target Company was, in the past, registered with SEBI as a Merchant Banker. No warning was issued against them or penalty imposed or any action initiated against them by SEBI during the time they were registered with SEBI. There are no pending actions against them by SEBI. No other action was initiated against them by SEBI.
6. In accordance with Regulation 28 of the SEBI (SAST) Regulations, the Acquirers had created an Escrow Account in the form of Bank Deposits for Rs.18,15,000/- with Axis Bank Ltd, New Marine Lines, Mumbai MH Court Chambers, 35, Sir Vithaldas Thakeray Marg, New Marine Lines, Mumbai 400 020 on September 26, 2009. The said Deposit has been renewed on 26.12.2009 with enhancement to Rs. 18.326 Lacs. Further Deposits of Rs. 26.00 Lacs in the name of Fedex Securities Ltd A/c. Smt. Renu Soni & for Rs. 28.18 Lacs in the name Fedex Securities Ltd A/c. Smt. Kanchan Soni has been created on 08-01-2010 with the same Bank. The Total Deposit held in Escrow as on 08-01-2010 is Rs. 72.506 Lacs which is more than 100% of the consideration payable to the Public Shareholders under the Open Offer. Lien has been noted in favour of Fedex Securities Ltd, Manager to the Offer in all the Deposits.

ISSUED BY THE MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966,
E Mail ID: fedex@vsnl.com **Contact Person: Mr. R. Ramakrishnan**

On behalf of the Acquirers
SMT. RENU SONI & SMT. KANCHAN SONI

Place : Mumbai
Date : January 25, 2010